

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-87(Pt.II)/2007/2431/A

From :- Shri Gautam Baruah,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Aparesh Chakravarty
District and Sessions Judge,
Barpeta.

Dated Guwahati, the 15th May, 2021.

Sub:- **Station leave.**

Ref:- No.DJB/1328 (E) dated 13.05.2021

Sir,

With reference to the above, I am directed to inform you that your prayer for station leave permission from the afternoon of 15.05.2021, after office hours, till the morning of 17.05.2021, has been granted. The Addl. District and Sessions Judge, Barpeta and in his absence, the next senior most Judicial officer at the station shall remain in charge of your Court and office during your absence.

Yours faithfully,

-sd-

REGISTRAR (VIGILANCE)

Memo NO.HC.VII-87(Pt.II)/2007/2432/A, dated 15.05.2021

Copy to:

1. The Project Manager, Gauhati High Court.


REGISTRAR (VIGILANCE)